

# HIGH COURT OF JAMMU AND KASHIR AT SRINAGAR

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**Subject: Online Training Programmes for Law Interns.**

## ORDER

No: 916 /GS

Dated: 03.10.2020

With regard to the Scheme for internship/e-internship of Law students with the High Court of Jammu and Kashmir, a large number of applications have been received from Law students across India from highly acclaimed Law Institutes. The applicants have been deputed to intern with judges of the High Court.

In the interaction organized on 16<sup>th</sup> September 2020 about 150 applicants participated. The interaction highlighted the difficulties being faced by students as at present. The interns made useful comments and posed pertinent questions, seeking insight into law and related issues.

Anxiety about the impact of the COVID-19 pandemic on the legal profession has been expressed by the law students at all levels. On account of the current restrictions, law students stand deprived of the benefits of clinical workshops, interactions with and lectures by experts which were available prior to the social distancing restrictions. These programmes went a long way in enabling students to make critical career choices. In order to provide an exposure to our interns and with the further objective of providing knowledge, information and opportunity to them, a series of lectures and interactions as below have been organized.

### A series of interactions captioned "Careers in Law"

| S. No | Programme Name                  | Resource Person(s)  | Date and Time   | In conversation with   |
|-------|---------------------------------|---|---|--|
| 1.    | Career in Judiciary             | Dr. Aditi Chaudhary<br>Registrar Vigilance,<br>High Court of Delhi<br>Mr. Bharat Chugh,<br>Advocate   | 10 <sup>th</sup> October,<br>2020<br><br>03:00 to<br>05:00 pm | Mr Parveen Pandoh,<br>Civil Judge, Sr. Division<br>Ms. Farah Bashir, Civil<br>Judge, Jr. Division<br>(J&K) |
| 2.    | Career in Criminal Law Practice | Ms. Rebecca Menezes John<br>Mr. Sidharth Luthra<br>Mr. Mohit Mathur<br>Senior Advocates   | 17 <sup>th</sup> October,<br>2020<br><br>03:00 to<br>05:00 pm | Mr Bharat Chugh,<br>Advocate, Delhi  |
| 3.    | Career in Legal Education       | Prof. Dr. Raj Kumar,<br>Vice Chancellor, O.P. Jindal<br>Global University (JGU)<br>Prof. Dr. Meraj ud din,<br>Vice Chancellor Central<br>University, Kashmir<br>Prof. Dr. Ved Kumari,<br>Faculty of Law , Delhi<br>University | 24 <sup>th</sup> October,<br>2020<br><br>04:00 to<br>06:00 pm | Prof. Aparna Chandra,<br>NLUS, Bengaluru   |



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|----|--|--|--|--------------------------------|
| 4. | Career in Corporate law Practice         | Ms. Pratibha Jain<br>Nishit Desai & Associates<br>Mr. Sai Krishna<br>Advocates<br>(Sai Krishna Associates)           | 31 <sup>st</sup> October, 2020<br><br>04:00 to 06:00 pm  |                                |
| 5. | Career in Mediation                      | Ms. Laila Ollapally<br>Mr. J.A. Jawad<br>Mr. Jonathan<br>Advocate - Mediators  | 14 <sup>th</sup> November, 2020<br><br>04:00 to 06:00 pm | Mr J.P. Sengh, Senior Advocate |
| 6. | Career in practice of Civil Law          | Mr. A.S. Chandhiok,<br>Mr Sanjeev Sindhvani,<br>Senior Advocates   | 21 <sup>st</sup> November, 2020<br><br>04:00 to 06:00 pm | Mr. Rushab Aggarwal, Advocate  |
| 7. | Career in practice of Constitutional Law | Mr Shyam Diwan,<br>Mr Parag Tripathi,<br>Senior Advocates<br>Ms Madhavi Diwan,<br>Ms. Neelima Tripathi,<br>Advocates | 28 <sup>th</sup> November, 2020<br><br>04:00 to 06:00 pm | Mr Gautam Bhatia, Advocate     |
| 8. | Career in Arbitration Law Practice       | Mr. Gourab Banerji<br>Mr. Gourav Pachnanda<br>Senior Advocates   | To be announced later                                    | Mr Shashank Garg, Advocate     |

**Online programmes on domain subjects:**

| S.No. | Programme Name   | Resource Person   |
|-------|--|---|
| 1.    | Environment & Wildlife Conservation                              | Mr. Kartik Satyanarayna, Co-founder Wildlife SOS<br>Ms. Shirina Sawhney, Wildlife SOS   |
| 2.    | Cyber Law & Cyber Crimes   | Mr. Nishit Dixit, Advocate (Visiting Resource Person at Indian Police Academy Hyderabad & Central Detective Institute of India, Chandigarh) |
| 3.    | Forest & Biodiversity Laws and Governance                        | Mrs. Uma Subhramanium, IFS Addl. Secretary, Govt of India. MOEF&C   |
| 4.    | Constitutional Vision of Justice                                 | Prof. (Dr.) Balram Gupta, Director, (Academics) Chandigarh Judicial Academy   |
| 5.    | Right to Privacy   | Mr. Vishal Gogne, Additional District Judge-05, District Courts Dwarka, Delhi<br>Mr. Arghya Sengupta, VIDHI                                 |
| 6.    | Rights of Prisoners and Corresponding Duties of Jail Authorities | Mr. Ajay Verma, Advocate, Panel Lawyer Delhi Legal Service Authority<br>Mr Sunil Gupta, Advocate  |
| 7.    | Juvenile Justice Law in India                                    | Mr. Arul Verma, Chief Metropolitan Magistrate Central Delhi<br>Ms. Bharti Ali, Haq Foundation   |
| 8.    | Gender Justice   | Prof. (Dr.) Ved Kumari, Campus Law Centre Delhi University<br>Prof. Aparna Chandra  |
| 9.    | Scope of Artificial Intelligence in Justice Delivery             | Dr. Pawan Duggal, Advocate Supreme Court of India, Vice-Chancellor, Cyber Law University  |



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|-----|-----------------------------|--|
| 10. | Law on Reproductive Justice | Prof. Dipika Jain, Jindal Global Law School,<br>Ms. Kavya Kartik |
| 11. | A Tradition in Judging      | Justice Archana Puri, Judge Delhi High Court                     |
| 12. | Sports Law                  | Mr. Shivam Singh<br>Advocate                                     |

Shri Rajeev Gupta, Director, J&K Judicial Academy shall coordinate the programme. The Schedule of the programmes shall be announced and posted on the website within three days. The Cisco-Webex platform of the J&K Judicial Academy shall host the programmes.

For the law interns from the Union Territories of Jammu & Kashmir as well as Ladakh, special programmes on laws applicable to the UTs are being designed.

**Sd/  
(Gita Mittal)  
Chief Justice**

**No: 893964-83/GS**

**Dated: 05.10.2020**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
5. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information.
7. Sh. Rajeev Gupta, Director, J&K Judicial Academy for information
8. Central Project Coordinator, e-Courts, Srinagar, for uploading the same on the official website of the High Court.

  
**Registrar General**